

CENTRAL SILK BOARD (RECRUITMENT) RULES, 1961

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SCHEDULE 1 :- SCHEDULE

CENTRAL SILK BOARD (RECRUITMENT) RULES, 1961

G.S.R. 976, dated the 19th July, 1961.-In exercise of the powers conferred by Section 13 of the Central Silk Board Act, 1948 (61 of 1948), the Central Government hereby makes the following rules, namely :

1. Short title :-

These rules may be called the Central Silk Board (Recruitment) Rules, 1961.

2. Application :-

These rules shall apply to all categories of posts in the Central Silk Board specified in-column 1 of the Schedule annexed hereto.

3. Number and scale of pay :-

The number of posts, and the scales of pay attached thereto shall be as specified in columns 2 and 3 of the said Schedule.

4. Reservation :-

A fixed number of posts shall be reserved for the candidates belonging to the Scheduled Castes/Tribes in accordance with the general or special orders of the Government of India issued from time to time: Provided that if no suitable candidates belonging to the above said communities are available, the vacancies so reserved may be filled by recruitment of suitable candidates from among other communities.

5. Method of recruitment, age limit and other qualifications :-

The method of recruitment to the said posts, the age limit, qualifications and other matters connected therewith shall be as specified in columns 4 to 7 of the Schedule aforesaid: Provided that the educational

qualifications and age limit prescribed for direct recruits shall not apply to promotees: Provided further that the maximum age limit prescribed for direct recruitment may be relaxed in the case of persons belonging to the Scheduled Castes/Tribes, displaced persons and other special categories of persons, in accordance with the orders issued by the Government of India from time to time.

6. Probation :-

The period of probation for direct recruits and the persons promoted departmentally shall be two years.

7. Procedure for recruitment :-

(1) The selection of direct recruits and promotees shall be made by the Selection Committee or the Departmental Promotion Committee as the case may be.

(2) The recruitment by promotion in the case of posts in Groups I and II shall be made on the basis of merit with due regard to seniority and in the case of posts in Groups III and IV, shall be made on the basis of seniority subject to the rejections of the unfit.

(3) The recommendations of the Selection Committee and the Departmental Promotion Committee shall be duly taken into consideration by the appointing authority at the time of appointment or promotion

8. Disqualification :-

(1) No male candidate who has more than one wife living or who having a spouse living, marries in any case in which such marriage is void by reason of its taking place during the life time of such spouse, shall be eligible for appointment to service.

(2) No female candidate whose marriage is void by reason of the husband having a wife living at the time of such marriage or who has married a person who has a wife living at the time of such marriage, shall be eligible for appointment to service : Provided that the Central Government may, if satisfied that there are special grounds for so ordering, exempt any person from the operation of this rule.

SCHEDULE 1

SCHEDULE

Category and the name of post	Num ber of	Scale of pay	Age limit for	Educational and other qualifications required for	Method of recruitment	In case pf recruitment by promotion, grade

	posts		direct recruits	direct recruits	whether direct recruitment or	from which promotion is made
					by * promotion	
					or transfer and	
					percentage of	
					the vacancies. to	
					be filled in by	
					various methods	
1	2	3	4	5	6	7
Group 1						
1. Assistant	One	Rs.400- 400-	25-30	A degree of a recognised Uni	Departmental	Superintendent with
Secretary		450- 30- 600-35	years	versity essential. Administra	promotion 100	three year service in
(Administration)		670- EB-35- 950		tive experience in a responsible	per cent	the grade
				capacity in a Government or		
				Semi- Government Organise		
				lion for at least 5 years.		
2. Assistant	One	Do	Do	Should be a graduate in	Do	Seior Techical Silk
Secretary				Science from a recognised Uni-		Inspector with three
(Technical)				versity in India with natural		years service in this
				.science as a special subject		grade.
				Should have experience of at		
				least 7 years in Sericulture in-		

				dustry, out of which at least 5		
				years in a responsible super-		
				visory capacity preferably in a		
				Govt, or Semi Government		
				institution		